

Fourteenth Loksabha

Session : 15

Date : 25-02-2009

Participants : Chavan Shri Prithviraj

12.08 hrs

Title: Laid a statement regarding Status of implementation of the recommendations contained in the 1st, 14th, 19th and 25th Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice 198th Report of the Standing Committee on Science and Technology, Environment and Forests.

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THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): Sir, the Department Related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice had made 25 recommendations in its First Report on the Demands for Grants (2004-05) of the Ministry of Personnel, Public Grievances and Pensions. This Hon'ble House has already been informed on 30.04.2008 that out of the above 25 recommendations, 22 recommendations had already been implemented or no further action remains to be taken on them. In regard to the remaining 3 recommendations, Sir, with your permission I lay two Statements on the Table of the House which indicate the status as on 30.11.2008 on these recommendations. Statement No. I indicates the position regarding one of these recommendations which has since been implemented. Statement No. 11 lists the status of remaining two recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by my Ministry.

Sir, with your kind permission I further state that the Committee had made 48 recommendations in its 14th Report on the Demands for Grants (2005-06) of the Ministry of Personnel, Public Grievances and Pensions. This Hon'ble House has also been informed on 30.04.2008 that out of these, 35 recommendations had already been implemented or no further action remained to be taken on them. In

regard to the remaining 13 recommendations, Sir, with your permission I lay 2 Statements on the Table of the House which indicate the status as on 30.11.2008 of these recommendations. Statement No. III indicates the position regarding three of these recommendations which have since been implemented. Statement No. IV lists the status of remaining *ten* recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by the Ministry of Personnel, Public Grievances & Pensions.

Sir, with your kind permission I further state that the Committee had made 74 recommendations in its 19th Report on the Demands for Grants (2007-08) of the Ministry of Personnel, Public Grievances and Pensions. This Hon'ble House has also been informed on 30.04.2008 that out of these, 43 recommendations had already been implemented or no further action remained to be taken on them. In regard to the remaining 31 recommendations, Sir, with your permission I lay 2 Statements on the Table of the House which indicate the status as on 30.11.2008 of these recommendations. Statement No. V indicates the position regarding 11 of these recommendations which have since been implemented. Statement No. VI lists the status of remaining 20 recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by the Ministry of Personnel, Public Grievances & Pensions.

Sir, with your kind permission I further state that the Committee had made 87 recommendations in its 25th Report on the Demands for Grants (2008-09) of the Ministry of Personnel, Public Grievances and Pensions. Sir, with your permission, I lay two more Statements on the Table of the House, i.e. Statement No. VII and Statement No. VIII which indicate status as on 30.11.2008 of these recommendations. The Statement No. VII indicates the status of 59 recommendations which have either been implemented and no further action is envisaged on the same. Statement No. VIII lists the status of the remaining 28 recommendations which are being implemented. The progress of implementation of the recommendation of the Committee is being closely monitored by the Ministry of Personnel, Public Grievances & Pensions.

(b) Status of implementation of the recommendations contained in the 198th Report of the Standing Committee on Science and Technology, Environment and Forest on Demands for Grants (2008-09) pertaining to the Department of Atomic Energy*

(SHRI PRITHVIRAJ CHAVAN): Sir, One hundred ninety-eighth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment & Forests (Rajya Sabha) on action taken by the Government on the recommendations contained in the One hundred ninety-first Report of the Department related Parliamentary Standing Committee on Science & Technology, Environment & Forests on the Demands for Grants (2008-09) is laid on the Table. The report had been forwarded to the concerned authorities in the Department for implementation.

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- Laid on the Table and also placed in Library. See No. LT 10765/09